

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 202
CA(CAA)-03/ND/2024

IN THE MATTER OF:

Newline Buildtech Private Limited. and ... Applicant/Petitioner
Prime Urban Development India
Limited

Under Section: 230-232

Order delivered on 15.03.2024

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notified to 07.05.2024.

Sd/-

(COURT OFFICER)